## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 78/2017 in TP 43/NCLT/AHM/2017 With T.P. No. 43/NCLT/AHM/2017 (New) Gujarat High Court C.P. No. 296/2016 with C.A. No. 122/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

Name of the Company:

Leo Coats (India) Pvt Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

PETITIONER

THAKKAR & PAHWA, ADV.

## **ORDER**

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Original Petitioner.

Heard arguments of Learned Counsel for petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of October, 2017.